Rajesli Kunar Singh

Director (Academics)/ Chairperson (Officiating)



DECHEDI DICEAL ACADEMY

(High Court of Delhi) Sector-14 Owarki, New Delhi 110078 011-20892191, 011-28036502 (O) Email: diazanic in website

No. DJA/Trg./Building Responsive Justice/1958/2025/25% o

08th July, 2025

To

- 1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
- 2. The Ld. Principal District & Sessions Judge, East, KKD
- 3. The Ld. Principal District & Sessions Judge, South, Saket
- 4. The Ld. Principal District & Sessions Judge, West, THC
- 5. The Ld. Principal District & Sessions Judge, New Delhi, PHC
- 6. The Ld. Principal District & Sessions Judge, South-West, Dwarka
- 7. The Ld. Principal District & Sessions Judge, North-East, KKD
- 8. The Ld. Principal District & Sessions Judge, North-West, Robini
- 9. The Ld. Principal District & Sessions Judge, South-East, Sakel
- 10. The Ld. Principal District & Sessions Judge, Shahdara, KKD
- M. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RADC
- 12 The Ld. Principal District & Sessions Judge, North, Rohini

Sub.: Building a Responsive Justice System for the Marginalised for Mixed Group of DHJS & DJS Officers.

Respected Sir/Madam,

As per the approved Training Calendar for the year 2025, the Delhi Judicial Academy shall be conducting a Training Programme on 'Building a Responsive Justice System for the Marginalised' for Mixed Group of DHJS & DJS Officers on 02nd August, 2025 at the Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated in due course.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. along with documentary proof.

The nominated Judicial Officers may kindly be advised not to list any judicial work for 02nd August, 2025, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Encl. As above

Yours faithf

(Rajesh Kumar Singh

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE (PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No.JOTP/RACC/Gaz./2025/6455/D-6462/D

Dated, 10/7/2025

Copy forwarded alongwith its enclosure for information and necessary action to:-

1. Sh. Jitendra Singh, Special Judge (PC Act) (BI), Rouse Avenue Court Complex, New Delhi.

 The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.

 The VS. to Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.

The Web-site Committee, Tis Hazari Courts, Delhi.

(Dig Vina) (Dig Vina) (Dig Vina) (Dig Vina) (Digital Incharge (Judl.) for Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI) Rouse Avenue Court Complex

New Delhi

Nomination List of Judicial Officers to attend the training programme on Building a Responsive Justice System for the Marginalised for the mixed group of DHJS & DJS Officers

on 02nd August, 2025

| SI. No. | Name of Officer | Present Posting | No | District | Place of Posting |
|------------|-----------------------|---------------------------------------|----|------------|---------------------|
| DHJS | | | | | |
| 1 | Mr. Brijesh Kr. Garg | District Judge (Commercial Court) | 1 | Shahdara | KKD |
| 2 | Ms. Anu Grover Baliga | District Judge (Commercial Court) | 4 | South-East | Saket |
| 3 | Mr. Jitendra Singh | Special Judge (PC Act) (CBI) | 23 | | Rouse Avenue |
| 4 | Mr. Hemraj | Judge, Family Court | | North-West | Rohini |
| 5 | Mr. Ajay Nagar | ASJ (FTSC) (POCSO) | | North | Rohini |
| DJS | | | | | |
| 6 | Mr. Mridul Gupta | Additional Secretary, DSLSA | | | Rouse Avenue |
| 7 | Mr. Manuj Kaushal | JM First Class | 4 | Central | THC |
| 8 | Ms. Divya Gupta | Civil Judge | 8 | Central | THC · |
| 9 | Mr. Anshul Singhal | JM, First Class | 4 | West | THC |
| 10 | Ms. Sonika | JM First Class (Mahila Court) | 2 | North-East | KKD |
| 11 | Mr. Kapil Gupta | Full Time Secretary, DLSA | | North-East | KKD |
| 12 | Ms. Kanika Jain | Full Time Secretáry, DLSA | | North-West | Rohini |
| 13 | Ms. Deepakshi Rana | JM First Class | 3 | Shahdara | KKD |
| 14 | Mr. Navdeep Gupta | JM First Class (NI Act) Digital Court | 1 | South-East | Saket - |
| 15 | Ms. DIVYASHREE RAINA | JM First Class (Mahila Court) | 4 | West | THC |
| 16 | Mr. Sankalp Kapoor | Full Time Secretary, DLSA | | Shahdara | KKD |
| 17 | Ms. Sukriti Singh | JM First Class (Mahila Court) | 3 | South | Saket |
| 18 | Mr. Himanshu Tanwar | Municipal Magistrate | | South-West | Dwarka |
| 19 | Mr. Gaurav katariya | JM First Class | 7 | North-West | Rohini |
| 20 | Ms. Tabassum Khan | JM First Class (NI Act) | 2 | South-East | Saket |
| 21 | Ms. Anjali Singh | JM First Class (NI Act) | 3 | New Delhi | PHC |
| 22 | Ms. Ravisha Sidana | JM First Class (NI Act) | 6 | Central | THC |
| 23 | Ms. Kahkashan Jabin | Attached with PDJ, South, Saket | | South | Saket |
| 24 | Ms. Manisha Bhau | JM First Class (NI Act) | | Shahdara | KKD |
| 25 | Ms. Prithvi Joshi | JM First Class (NI Act) Digital Court | 3 | South-East | Saket |
| 26 | Mr. Shiva Parashar | JM First Class (NI Act) | 4 | South | Saket |
| 27 | Ms. Sanya Singh | JM First Class | 6 | East | KKD |
| 28. | Ms. Ariba Khan | JM First Class (NI Act) | 2 | South | Saket |